

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)
LOK SABHA
UNSTARRED QUESTION NO. 975
(TO BE ANSWERED ON 08.02.2017)

MODIFIED ASSURED CAREER PROGRESSION

975. SHRI V. ELUMALAI:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has accepted the recommendation of the 7th Pay Commission in respect of Modified Assured Career Progression for Central Government employees;
- (b) if so, the details thereof;
- (c) whether it will ensure one minimum promotion in every 10 years till 30 years of service and if so, the details thereof;
- (d) whether it is also true that there shall be three financial upgradation under the assured promotion scheme counted from the direct entry grade on completion of 10, 20 and 30 years service respectively or 10 years of continuous service in the same level in pay matrix, whichever is earlier; and
- (e) if so, the details thereof?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) & (b): Yes Madam. As per the recommendations of 7th Central Pay Commission (CPC) in Paras 5.1.44 and para 5.1.45 of its report and as accepted by the Government vide Department of Expenditure Resolution No. 1-2/2016-IC dated 25.07.2016, Paragraphs 1, 2 & 17 of the existing Modified Assured Career Progression (MACP) Scheme (Annexure to Department of Personnel & Training's OM No. 35024/3/2008-Estt.D dated 19th May, 2009) have been modified vide Department of Personnel & Training's OM No. 35034/3/2015-Estt.(D) dated 28.09.2016.

(c): The Modified Assured Career Progression (MACP) Scheme contemplates merely placement on personal basis in the immediate higher Grade pay /grant of financial benefits only and shall not amount to actual/ functional promotion of the employees concerned.

(d) & (e): There shall be three financial upgradations under the Modified Assured Career Progression Scheme, counted from the direct entry grade on completion of 10, 20 and 30 years services respectively or 10 years of continuous service in the same level in Pay Matrix, whichever is earlier subject to all other terms and conditions contained in the Department of Personnel & Training's OM No. 35024/3/2008-Estt.D dated 19th May, 2009.
